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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA NO. 311/2022

In THE MATTER OF:

Dr. Jeet Singh Yadav

.....Applicant

Versus

Govt. of NCT of Delhi & Ors

.....Respondent

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Filed By

Through



Rahul Khurana, Advocate
Appointed as Legal Aid Counsel
09811894060
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Date:07.11.2024

Place: New Delhi

485

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH NEW DELHI****OA NO. 311/2022**IN THE MATTER OF

Dr Jeet Singh Yadav

APPLICANT

VERSUS

Govt of NCT of Delhi

RESPONDENTS

SUBMISSIONS ON BEHALF OF APPLICANT

1. That the Applicant by way of this Application has sought the restoration of the ponds at village Mundka, Delhi which has been encroached.
2. That in the present Original Application the Hon'ble Tribunal has taken cognisance and issued notice to the concerned authorities. On the last date of hearing i.e., 25.10.2024, the DDA has submitted that steps have already been taken and process is undergoing and substantial progress will be achieved within a month with respect to the ponds under its possession.
3. That, however, it is submitted that steps which has been taken are in the teeth of the directions of the Hon'ble Tribunal. It is submitted that there is no restoration going on at the site where the ponds are situated. That the Ponds are not allowed to be filled with water and as soon as the rainwater starts collecting in the ponds, the same is removed through big pipes and motor pumps by the local people and the politicians.
4. Further, the encroachment is still going on at the pond which is commonly known as Guhli Talab. Recently wall



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has been raised and rooms have been constructed which are surrounded by the boundary wall. The structure so raised is religious place. In this regard the Applicant has also sent a complaint dated 15.10.2024 to the SDM however same has not been acted upon. The copy of the complaint dated 15.10.2024 sent to SDM Punjabi Bagh is annexed as **ANNEXURE A/1** and the photographs are annexed as **ANNEXURE A/2**.

5. That the BSES Rajdhani Power Limited has also created a space for itself in the pond area by constructing a fenced room for raising transformer. The photograph of the said fenced room are annexed as **ANNEXURE A/3**.
6. That further the Applicant is being continuously threatened by the local people and politician and against whom the Applicant has sent complaint to various authorities. Copy of complaints made to various authorities on 04.11.2024 and 05.11.2024 are annexed as **ANNEXURE A/4**.
7. In view of the above, considering the recent encroachment at the ponds, it is humbly prayed that the District Magistrate- West Delhi, the SDM-Punjabi Bagh and other concerned authorities be directed to ensure that no encroachment takes place in the pond lands and any encroachment so raised be removed.


Applicant

Date: 07.11.2024
Place: New Delhi

To
The S.D.M(Punjabi Bagh),
Nangloi Delhi 110041,

487

Dated 15/10/2024

ANNEXURE A/1

4

Subject - Application regarding the encroachment in Guhli talab(bhagat Singh park)in North Direction -reg.

Respected Sir,

With due respect I have met in your office on 14/10/2024 I have explain all matter related the all ponds. Your department not providing any information regarding the ponds in my RTI.I wants your personal help regarding the matter. This is not my personal matter or this is a Govt. Property.

I have bring in your notice that the encroachment is still going on in Guhli Talab (Bhagat Singh Park)in North Direction.The manipulation is still going on most of the ponds of Mundka Delhi. When I have asked the person working there ,they said MCD work is going on here. The MCD work is carried out by Nigam Parsad of Mundka.I have record all the information. Some women are also involved in this matter to help for encroacher. Pls visit the site.

Same problem is going on in gushar pond ,some big tree()3 fall down but they are green .These tree cut and sold to wood cutter . These tree grown up by me and my team.

This is very serious matter, They are destroying the environment last many years. Our Mundka village ground water is bitter in taste. Nobody can drink even.

I am a social worker working on Pollution, pond, Oxygen supply in corona period Animal disease,Crop compensation for farmers, National Highway No.9 Problems, Wine shop problems, Dust problem other social issues and environment .

My humble request to take strict action against culprits as soon as possible.

I will be very thankful for this work in public interest.

Yours sincerely

(Dr jeet singh yadav)

House No 635, village and post office Mundka Delhi 110041

Mob no.9868498473

Email- jeetsinghyadav@gmail.com

16/25
15/10/24

15/10/24

Receipt & Issue
Govt. of NCT of Delhi
Office of SDM (Punjabi Bagh)
Main Rohlak Road,
Nangloi, Delhi - 110041

7 Nov 2024 10:08:48 pm






Subject: Threaten to applicant of ponds case 311/2022 in NGT.

From: Jeetsingh yadav<jeetsingh789@rediffmail.com> on Tue, 05 Nov 2024 00:07:05

To: <us.petitions@rb.nic.in>,<Secy.president@rb.nic.in>,<narendramodi1234@gmail.com>,<connect@mygov.nic.in>,<rti-pmo.applications@gov.in>,<vcdda@dda.org.in>,<cvo@dda.org.in>,<secy.cvc@nic.in>,<cp.sanjayarora@delhipolice.gov.in>,<delpol.service@delhipolice.gov.in>,<dcp.outer@delhipolice.gov.in>,<Dcp.nm@delhipolice.gov.in>,<brpl.vigilance@relianceada.com>,<secydcrc@nic.in>,<chairman@dcrc.gov.in>,<pspower@nic.in>,<ddpower60@gmail.com>,<singh.anilkr@nic.in>,<publicgrievance-ngt@gov.in>,<admngt@nic.in>,<judicial-ngt@gov.in>,<rg.ngt@nic.in>,<dcwest@nic.in>,<westadm@nic.in>

 **1 attachment(s)** - PMO.docx (12.32MB)

To,
The Central registry Section (C R Section),
President's Sectriate, Rastarpati Bhavan, New Delhi 110004.
(Entry through Gate No 38, on Church road)
Email- us.petitions@rb.nic.in

Dated: 04/11/2024

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Email- dcwest@nic.in

Sh. Vinay Kumar Jindal, ADM(West),

M43F+F2F, Nehru Nagar, Shivaji Place,

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Email- westadm@nic.in

Subject:- **Threaten to applicant of ponds case 311/2022 in NGT.**

Most respectfully,

With due respect myself **jeet singh yadav** S/o Late Sh. Raghbir Singh , r/o 635, Mundka Delhi 110041. my NGT case no 311/2022 in court no 2. In our village mundka Delhi, there is different ponds(8) namely 1. Sarjhoda(Near Railway Track field area agri.)2. Chorala(DSIDC Cross Railway line),3. Shishiwala (Case in high Court presently).4. Shangushar in village.4. Guhli in village.5. Guga in village,6. johdi in village, 8.Takiya .

The encroachment still going on at all ponds but current incidences observed at Shangushar pond , The new electric transformer is transferring to this pond. Some iron structure seen in photo graph. Some big plants also cut by counsellor 3-4.(pic attached)This is done by BSES Rajdhani power Its and MLA mundka today 04/11/2024 at 630.pm. When these peoples going ,I have asked who is behind the work ,these peoples tell me MLA Mundka.I have recorded vedio. One people call MLA Mundlka. Some people came threaten to me. We will finished you ,who are you. We will cut you in pices. I have told them ,I am just inquiring who told for this work and you are threaten to me just like a criminal. After that I have conform there name Me Vijay Jail poloce, Satender, nagender (one in DPand MCD) S/o Sh Bhoop Singh R/o Mundka. Old SBI Wali gali. These are very closed to MLA Mr Dharampal lakra .

In Ghuhli pond , The same matter happend .The construction of room and new building in pond boundary with the help of counsellor Mundka. The old wall material transferred to other place. I have personally informed to SHO Mundka,ADM West, SHO Punjabi Bagh. I have also given application to SDM Punjabi bagh but the work is going on in one by one pond with the help of concern department.

The process is going on at Takiya talab gaushal shed is prepared. The very big area is encroached here. But department not telling truth.in most of the pond Electricity transformer is there. DJB pump is there. MCD rooms available.

Most Respected sir/madam,

These are very power full person continuously encroaching govt land and threatened to me. Our Mundka village ground water is very bad or bitter in taste. Earlier earth have 3% water drinking purpose but now is 2.7. The continuous bad water supply are coming in Mundka.

My humble request to you ,kindly take strict action against culprit and save water land and environment. My request to protect to me from these type of criminals.

Yours Sincerely

Sd/-

(Jeet Singh Yadav)

Late Sh. Raghbir Singh

635, Mundka Delhi 110041.

Mob No 9868498473

Email- jeetsinghyadav@gmail.com

493

To,

Dated: 04/11/2024

The Central registry Section (C R Section),
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Email- pspower@nic.in ,ddpower60@gmail.com

Sh. A.K.Singh, IAS,

Principal Secretary (Environment & Forest),

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Environment Department 6th Level, C- Wing, I P Estate,

Delhi Secretariat, Delhi 110002. Phone 23392108,Email- singh.anilkr@nic.in

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Justice Sh. Sudhir Agarwal Ji.

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Late Sh. Raghubir Singh

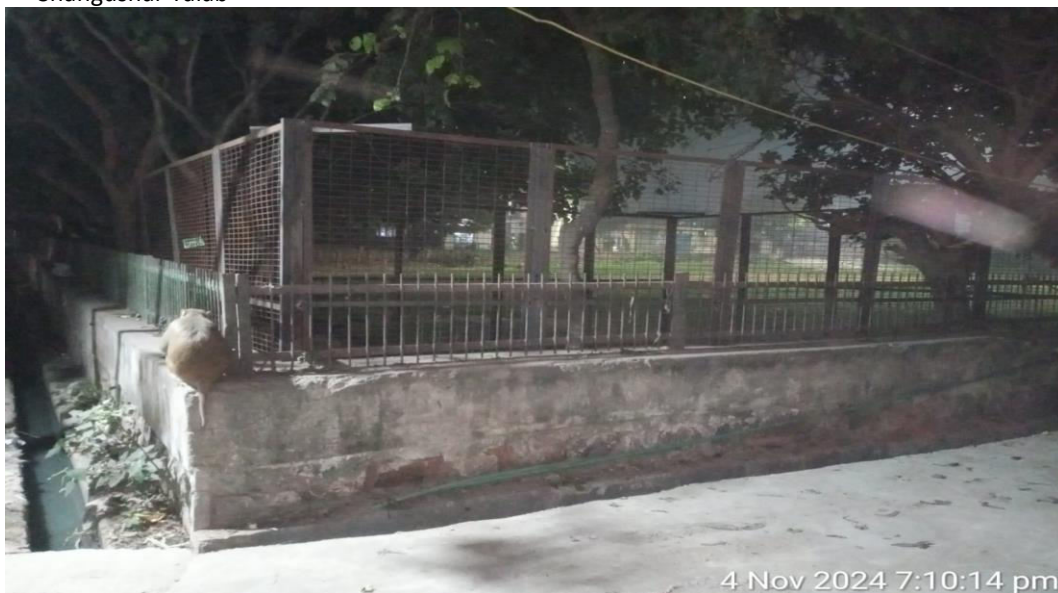
635, Mundka Delhi 110041.

Mob No 9868498473

Email- jeetsinghyadav@gmail.com



Shangushar Talab



Sangushar talab



Shangushar Talab



Shangushar Talab



Shangushar Talab



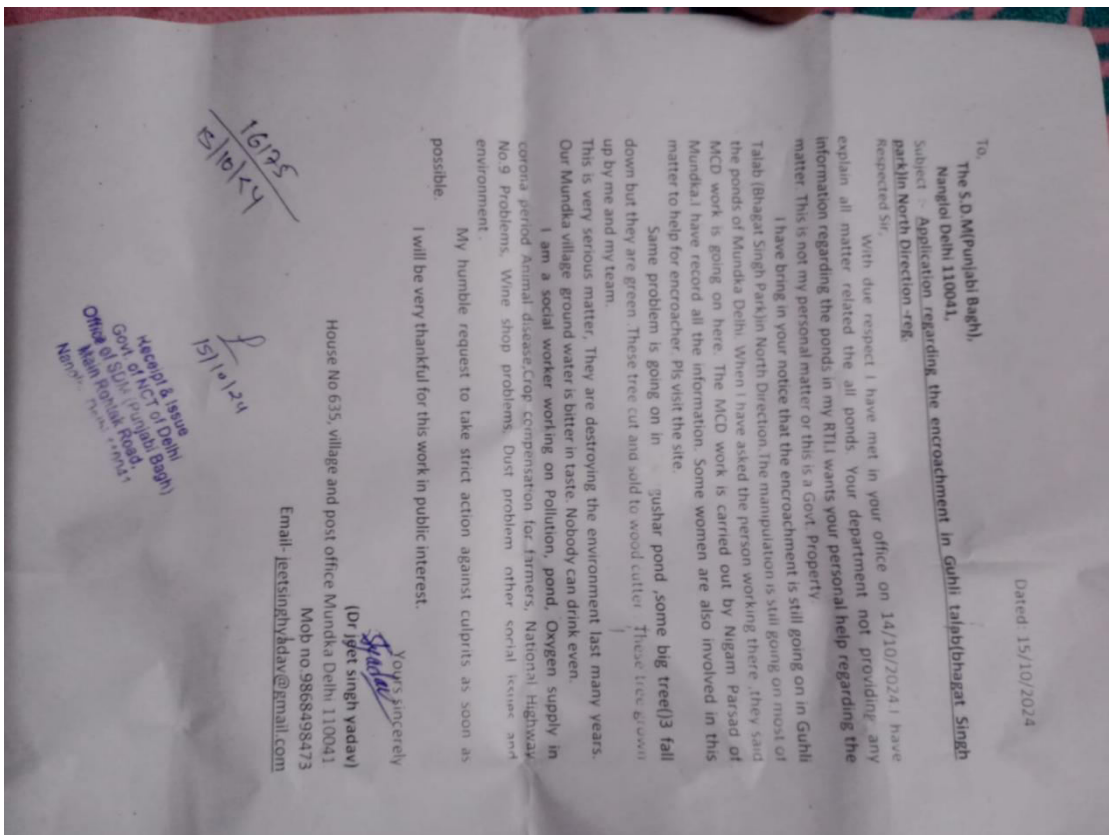
Guhli Talab - New Room Build up old wall removed



Guhli Talab- worker doing work




WhatsApp Video 2024-11-04 at 22.48.26_ddb296f6.mp4



Subject: Threaten to applicant of ponds case No. 311/2022 in NGT.

From: Jeetsingh yadav<jeetsingh789@rediffmail.com> on Tue, 05 Nov 2024 10:52:25

To: <us.petitions@rb.nic.in>,<Secy.president@rb.nic.in>,<narendramodi1234@gmail.com>,<connect@mygov.nic.in>,<rti-pmo.applications@gov.in>,<hm@mha.gov.in>,<amitshah.bjp@gmail.com>,<amitshah.mp@sansad.nic.in>,<hshso@nic.in>,<Nityanand.raai@sansad.nic.in>,<nityanandrai85@gmail.com>,<publicgrievance-ngt@gov.in>,<admn.ngt@nic.in>,<judicial-ngt@gov.in>,<rg.ngt@nic.in>,<pstolg.delhi@nic.in>,<cp.sanjayarora@delhipolice.gov.in>,<delipol.service@delhipolice.gov.in>,<vcdda@dda.org.in>,<dcwest@nic.in>,<westadm@nic.in>,<cvo@dda.org.in>,<secy.cvc@nic.in>,<dcp.outer@delhipolice.gov.in>,<Dcp.nm@delhipolice.gov.in>,<brpl.vigilance@relianceada.com>,<secyderc@nic.in>,<chairman@derc.gov.in>,<pspower@nic.in>,<ddpower60@gmail.com>,<singh.anilkr@nic.in>,<pujabisdsm@nic.in>

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To,

Dated: 04/11/2024, 05/11/2024

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(Entry through Gate No 38, on Church road), Email- us.petitions@rb.nic.in

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A Joint Venture of Reliance Infrastructure LTD, & Govt of NCT Of Delhi, BSES Bhawan, Nehru Place, New Delhi 110019,Phone- 011-26273311.

Email- brpl.vigilance@relianceada.com,

Hon'ble Justice (Retd.) Sh. Jayant Nath

Chairperson,Delhi Electricity Regulatory Commission,Viniyamak Bhavan, C-Block,Shivalik, Malviya Nagar,New Delhi -110017 - INDIA,Telefax : 91-11-26673608, 91-11-41080417,Email : secyderc@nic.in ,

chairman@derc.gov.in

Sh. Rajesh Dangi

Secretary,Delhi Electricity Regulatory Commission,Viniyamak Bhavan, C-Block,Shivalik, Malviya

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Sh. Shurvir Singh

Secretary, Govt. Of NCT Delhi, 3rd level,Delhi Secretariat, I.P. Estate, New Delhi110002

Email- pspower@nic.in ,ddpower60@gmail.com

Sh. A.K.Singh, IAS,

504

Principal Secretary (Environment & Forest), Environment Department 6th Level, C- Wing, I P Estate, Delhi Secretariat, Delhi 110002. Phone 23392108, Email- singh.anilkr@nic.in

SDM (Punjabi Bagh)

Sultanpuri mod, Near petrol Pump, Nangloi Delhi 110041.

Email- pujabisdmsdm@nic.in

Subject:- **Threaten to applicant of ponds case No. 311/2022 in NGT.**

Most respectfully,

With due respect myself **jeet singh yadav** S/o Late Sh. Raghubir Singh , r/o 635, Mundka Delhi 110041. my NGT case no 311/2022 in court no 2. In our village mundka Delhi, there is different ponds(8) namely 1. Sarjhoda(Near Railway Track field area agri.)2. Chorala(DSIDC Cross Railway line),3. Shishiwala (Case in high Court presently).4. Shangushar in village.4. Guhli in village.5. Guga in village,6. johdi in village, 8.Takiya .

The encroachment still going on at all ponds but current incidences observed at Shangushar pond , The new electric transformer is transferring to this pond. Some iron structure seen in photo graph. Some big plants also cut by counsellor 3-4.(pic attached)This is done by BSES Rajdhani power lts and MLA mundka today 04/11/2024 at 630.pm. When these peoples going ,I have asked who is behind the work ,these peoples tell me MLA Mundka. I have recorded vedio. One people call MLA Mundlka. Some people came threaten to me. We will finished you ,who are you. We will cut you in pices. I have told them ,I am just inquiring who told for this work and you are threaten to me just like a criminal. After that I have conform there name Me Vijay Jail police, Satender, nagender (one in DPand MCD) S/o Sh Bhoop Singh R/o Mundka. Old SBI Wali gali. These are very closed to MLA Mr Dharampal lakra . They have called at this Mob no.93126844985,who give direction to that culprits for threatening to me.

In Ghuhli pond , The same matter happend .The construction of room and new building in pond boundary with the help of counsellor Mundka. The old wall material transferred to other place. I have personally informed to SHO Mundka,ADM West, SHO Punjabi Bagh. I have also given application to SDM Punjabi bagh but the work is going on in one by one pond with the help of concern department.

The process is going on at Takiya talab gaushal shed is prepared. The very big area is encroached here. But department not telling [truth](#).In most of the pond Electricity transformer is there. DJB pump is there. MCD rooms available.

Most Respected sir/madam,

These are very power full person continuously encroaching govt land and threatened to me. Our Mundka village ground water is very bad or bitter in taste. Earlier earth have 3% water drinking purpose but now is 2.7 percent. The continuous bad water supply are coming in Mundka.

My humble request to you , kindly take strict action against culprit and save water, land and environment.

My request to protect to me from these type of criminals.

Yours Sincerely

Sd/-

(Jeet Singh Yadav)

Late Sh. Raghubir Singh

635, Mundka Delhi 110041. Mob No 9868498473,Email- jeetsinghyadav@gmail.com

To,

Dated: 04/11/2024, 05/11/2024

The Central registry Section (C R Section),

President's Secariate, Rastarpati Bhavan, New Delhi 110004.

(Entry through Gate No 38, on Church road), Email- us.petitions@rb.nic.in**Ms. Deepti Umashankar**

Secretary to the President ,President's Secariate, Rastarpati Bhavan, New Delhi 110004

Email- Secy.president@rb.nic.in**Prime Minister's Office**

South Block, Raisina Hill,New Delhi-110011.,Phone No: +91-11-23012312

Email- narendramodi1234@gmail.com , email id: connect@mygov.nic.in .**Sh. Parvesh Kumar**

Central Public Information Officer

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Fax No: 011-23388157,E-mail PMO: rti-pmo.applications@gov.in**Shri Amit Shah**

Minister

Ministry of Home Affairs,Room No.: 104, North Block, New Delhi - 110001

Ph: 23092462, 23094686.**Email-** hm@mha.gov.in , amitshah.bjp@gmail.com ,amitshah.mp@sansad.nic.in**GOVIND MOHAN**

HOME SECRETARY

Ministry of Home Affairs,North Block, New Delhi - 110001,Email- hshso@nic.in**Shri Nityanand Rai**

Minister of State

Ministry of Home Affairs,Room No.: 101, North Block, New Delhi - 110001

Ph: 23092870, 23092595Email- Nityanand.rai@sansad.nic.in ,nityanandrai85@gmail.com**Chairman ,**National Green Tribunal **J69J+F7X**, Faridkot House,

Copernicus Marg, New Delhi - 110 001,Telephone : 011-23043528,Fax : 011-23077931

Email : publicgrievance-ngt@gov.in

Judicial : 011-23043544 011-23043548,Administration : 011-23043521,

Email : admn.ngt@nic.in**Justice Sh. Sudhir Agarwal Ji.**National Green Tribunal **J69J+F7X**, Faridkot House,

Copernicus Marg, New Delhi - 110 001

Telephone : 011-23043528,Fax : 011-23077931,Email : judicial-ngt@gov.in**Registrar General**National Green Tribunal **J69J+F7X**, Faridkot House, Copernicus Marg, New Delhi - 110 001Email- rg.ngt@nic.in

Lt. Governor,

Lt. Governor,s Secretariat,Civil Lines, New Delhi- 110054 Email- pstolg.delhi@nic.in ,

+91-11-23975022,23960809

Sh Sanjay Arora

CP, Delhi Police HQ,Delhi Police Head Quarter 110001.

Email- cp.sanjararora@delhipolice.gov.in , delpol.service@delhipolice.gov.in

Vice-Chairmen

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Email- dcp.outer@delhipolice.gov.in

DCP/North-west Delhi

Dcp.nm@delhipolice.gov.in

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A Joint Venture of Reliance Infrastructure LTD, & Govt of NCT Of Delhi, BSES Bhawan,
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508

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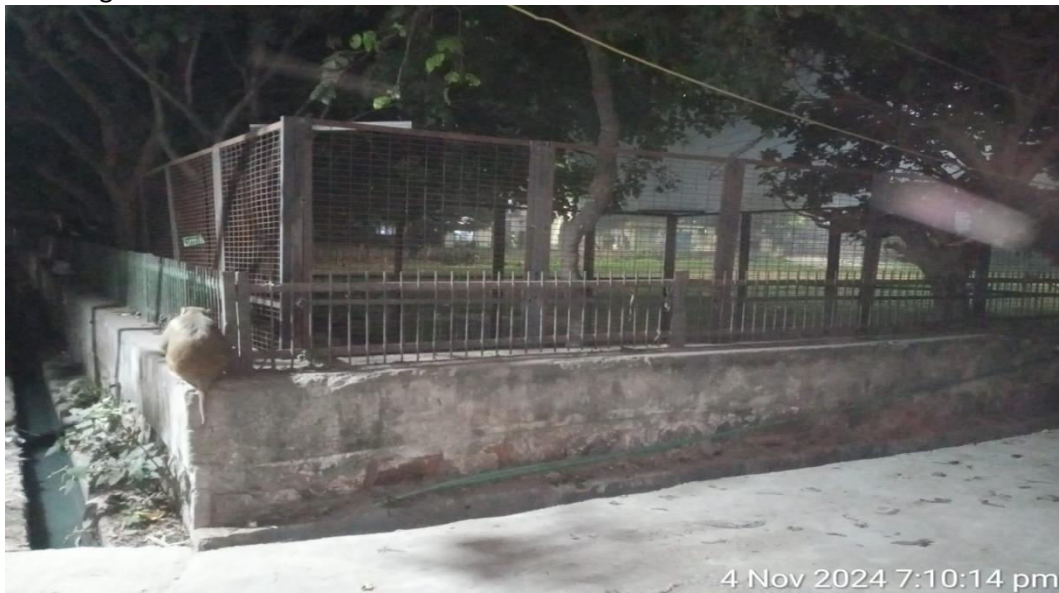
(Jeet Singh Yadav)

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Shangushar Talab



Sangushar talab





Shangushar Talab



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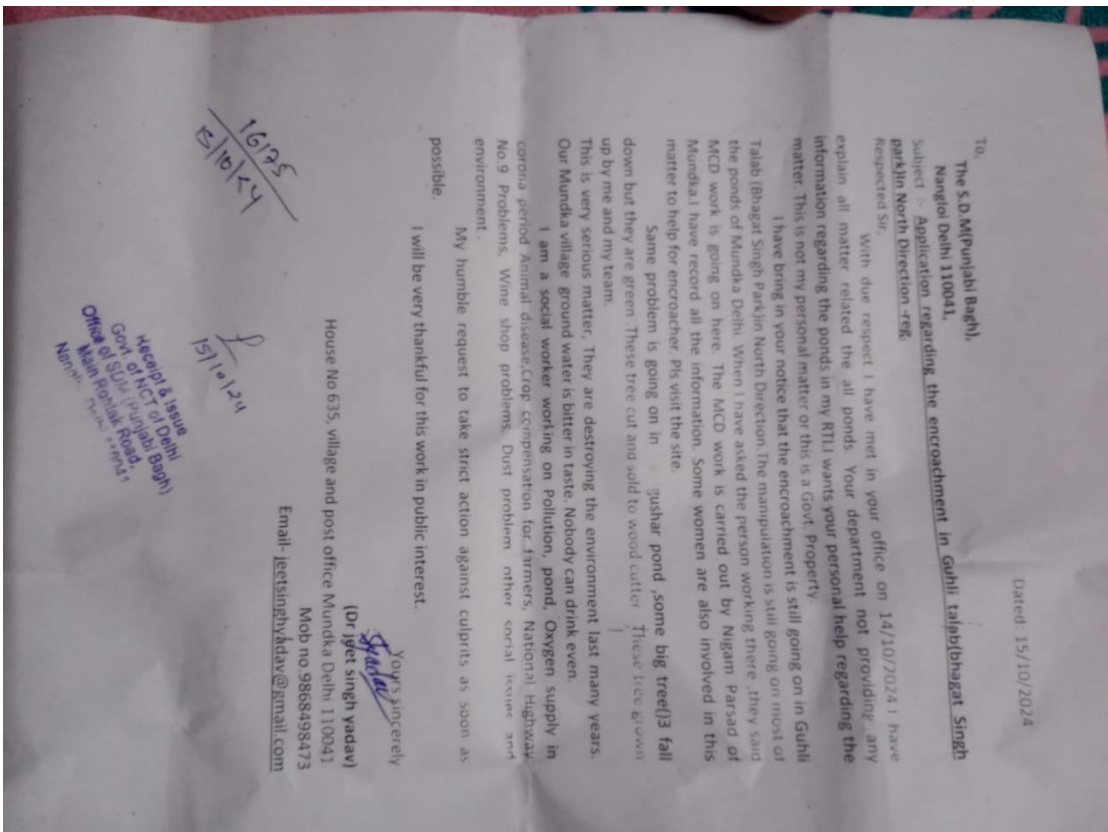
Guhli Talab - New Room Build up old wall removed



Guhli Talab- worker doing work



WhatsApp Video 2024-11-04 at 22.48.26_ddb296f6.mp4



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Rahul Khurana <rkhuranalegal@gmail.com>

OA No.311/2022 Dr Jeet Singh Yadav Vs GNCT of Delhi

2 messages

Rahul Khurana <rkhuranalegal@gmail.com>

15 November 2024 at 21:43

To: advocateishaansharma@gmail.com, Legal Consultus <legalconsultus@gmail.com>, danubeconsulting@gmail.com, jmalawoffices@gmail.com, pujakalra09@gmail.com

Dear Sir/Madam,

Submissions on behalf of the applicant against encroachment over pond land is attached herewith as advance service.

Thanking you,

Regards,
Rahul Khurana,
Advocate-on-Record
Supreme Court on India
Mobile No. 9811894060



SUBMISSIONS BY JEET SINGH IN OA 311 OF 2022.pdf
3861K**Rahul Khurana** <rkhuranalegal@gmail.com>

15 November 2024 at 21:43

To: Jeet singh Yadav <jeetsinghyadav@gmail.com>

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